

अध्यक्ष महोदय : मैं निर्णय ले लूंगा ।

(व्यवधान)

श्री बी. डी. सिंह : (फूलपुर) : पिछले सत्र में इस प्रकार के कई पत्र दिखाए गए थे, लेकिन किसी पत्र की जांच का कोई पता नहीं है ।

अध्यक्ष महोदय : बैठिए । आपसे ज्यादा चिंता हमको है । आपको कैसे पता है कि चिंता नहीं है ।

(व्यवधान)

अध्यक्ष महोदय : पूरी सिक्कूरिटी है ।

(व्यवधान)

श्री बी. डी. सिंह : अध्यक्ष महोदय, प्रधान मंत्री जी आज इलाहाबाद जा रहा हैं... ।

अध्यक्ष महोदय : ठीक है, उनका काम है । बैठिए ।

श्री बी. डी. सिंह : अध्यक्ष महोदय, बड़ा सीरियस मामला है ।

अध्यक्ष महोदय : नाट अलाउड

Nothing goes on record.

(व्यवधान)\*\*

SHRI HARIKESH BAHADUR (Borakhpur) : A senseless and mad person has written that letter against Chaudhuri Charan Singh, that he would be murdered. Proper security arrangements must be made. It is a very serious matter. He is ex-Prime Minister of this Country.

अध्यक्ष महोदय : सारी बात हो गई है । दोबारा करने से क्या फायदा है । नाट एलाउड.

DR. VASANT KUMAR PANDIT (Rajgarh) : What about shortage of coins ? You wanted a Call-Attention Notice to be given.....

अध्यक्ष महोदय : वह कर दिया है । उसके बारे में बात हो गई है ।

(व्यवधान)

MR. SPEAKER : Now, papers to be laid on the Table.....

12.12 hrs.

#### PAPERS LAID ON THE TABLE

*Review on and Annual Reports of Forest-Development Corporation of Meghalays Ltd. Shillong for 1977-78 and 1978-79 and two Statement for delay. Annual Accounts of National Council for Cooperative Training, New Delhi for 1981-82 and Statement for delay.*

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956 :-

- (a) (i) Review by the Government on the working of the Forest Development Corporation of Meghalaya Limited, Shillong, for the year 1977-78.
- (ii) Annual Report of the Forest Development Corporation of Meghalaya Limited, Shillong for the year 1977-78 along with Audited Accounts and

the comments of the Comptroller and Auditor Central thereon.

(b) (i) Review by the Government on the working of the Forest Development Corporation of Meghalaya Limited, Shillong, for the year 1978-79.

(ii) Annual Report of the Forest Development Corporation of Meghalaya Limited, Shillong for the year 1978-79 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [*Placed in Library. See No. LT-6762/83*].

(3) A copy of the Annual Accounts (Hindi and English versions) of the National Council for Cooperative Training, New Delhi, for the year 1981-82 together with Audit Report thereon.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [*Placed in Library. See No. LT-6763/83*].

*Review on and Annual Report of National Cooperative Consumers Federations of India Ltd. New Delhi for 1981-82 and Statement for delay and Food Corporation of India (Contributory Provident Fund (Sixth Amendment) Regulations, 1983.*

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI M.S. SANJEEVI RAO): On behalf of Shri Bhagwat Jha Azad, I beg to lay on the Table—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Consumers' Federation of India Limited, New Delhi, for the year 1981-82 along with Audited Accounts,

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Cooperative Consumers' Federation of India Limited, New Delhi, for the year 1981-82. [*Placed in Library. See No. LT-6764/83*].

2. A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned (1) above. [*Placed in Library. See No. LT-6765/83*].

(3) A copy of the Food Corporation of India (Contributory Provident Fund) (Sixth Amendment) Regulations, 1983 (Hindi and English versions) published in Notification No. 23 F. No. 15-6/79-EP in Gazette of India dated the 7th May, 1983 under sub-section (5) of section 45 of the Food Corporations Act, 1964. [*Placed in Library. See No. LT-6765/83*].

*Review on and Annual Report of Orissa Agro-Industries Corporation Ltd. Cuttack for 1977-78 and Statement for delay.*

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARIF MOHAMMED KHAN): I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956 :-

(i) Review by the Government on the working of the Orissa Agro Industries Corporation Limited, Cuttack, for the year 1977-78.

(ii) Annual Report of the Orissa Agro Industries Corporation Limited, Cuttack, for the year 1977-78 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.